CA. Mahalingam Suresh Kumar
Insolvency Professional
IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR [SRI LAKSHMI SARASWATHI SPINTEX LIMITED] OPERATING IN [Manufacturer and Exporter of Cotton, Yarn and Grey Fabric] AT [Tirupur District]

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s SRI LAKSHMI SARASWATHI SPINTEX LIMITED PAN: AAPCS1918R / CIN: U17120TN2010PLC078474
2.	Address of the registered office	No.9, [Old No.8], Crescent Road, Shenoy Nagar, Chennai – 600030.
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Plot measuring (1 acre and 80 cents) in Plot no:10 of Nethaji Apparel Park comprising SF No:563/564 Eettiveerampalayam Village,Tiruppur-641666
5.	Installed capacity of main products/ services	The Company's major revenue is from sale of yarn, fabric and readymade garments.
6.	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the FY 2018-2019 is Rs.85,73,86,101/- [Now CD is in-operative]
7.	Number of employees/ workmen	Not Known [Now CD is in-operative]
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of RP: CA Mahalingam Suresh Kumar M/s. SPP Insolvency Professional LLP., No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore 641045 Ph.no:73730 52341/ 94888 10404 [email to msureshkumar@icai.org / slssl.cirp@gmail.com]
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10.	Last date for receipt of expression of interest	08th September,2023

CA. M. SURESH KUMAR IBBI 10217 Insolvency Professional

11.	Date of issue of provisional list of prospective resolution applicants	13th September,2023
12.	Last date for submission of objections to provisional list	18th September,2023
13.	Process email id to submit EOI	msureshkumar@icai.org /slssl.cirp@gmail.com

Place: Coimbatore
Date : 16-08-2023

(CA. Mahalingam Suresh Kumar)
Name and Signature of Resolution Professional
Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217

Published on 17.08.2023 in: Indian Express & Dinamani [Tamil Nadu Edition]

தினமணி
சந்தா குறித்த விவரம் மற்றும் புகார்களுக்கு
கோவை : 97902 12447, 73730 55255, 77088 26235
திருப்பூர் : 95975 73230, 99428 33477
பொள்ளாச்சி & உடுமலை : 90435 00177
ஈரோடு : 74185 03742, 99428 33477
நீலகிரி : 94888 04141
உதவி மைய எண் : 88070 00216

தினமணி
எமது செய்தியாளர்களை தொடர்புகொள்ள
கோவை 94425–04156
மேட்டுப்பாளையம் 94878–42563
பெருபாளையம் 98425–63953
சூலூர் 98422–44599
அன்னூர் 91502–49095
பொள்ளாச்சி 89034–44119
மதுக்கரை 73735–45727
வால்பாறை 94863–24619

ஆடி அமாவாசை: பேரூர் நொய்யல் படித்துறையில் குவிந்த மக்கள்

பேரூர் நொய்யல் படித்துறையில் தர்ப்பணம் கொடுக்க குவிந்த மக்கள்.

மதுக்கரை, ஆக.16: ஆடி அமாவாசையையொட்டி, பேரூர் நொய்யல் படித்துறையில் பொதுமக்கள் தங்களது முன்னோர்களுக்கு தர்ப்பணம் கொடுத்து புதன்கிழமை வழிபாடு நடத்தினர்.

இரண்டாவது ஆடி அமாவாசையையொட்டி, கோவை பேரூர் நொய்யல் படித்துறையில் பொதுமக்கள் தங்களது முன்னோர்களுக்கு எள் உருண்டை, பச்சரிசி சாதம், காய்கறிகள் உள்ளிட்டவற்றை படைத்து, அவர்களை வழிபட்டனர்.

மேலும், அவர்களுக்குப் பிடித்தமான உணவுகளைப் படைத்து, தீபாராதனை செய்து வழிபட்டனர்.

பின்னர், எள் உருண்டை மற்றும் பச்சரிசி சாதத்தை காகங்களுக்கு படையலிட்டனர். ஆடி அமாவாசையையொட்டி பேரூர் நொய்யல் படித்துறையில் பொதுமக்கள் கூட்டம் அதிகமாக காணப்பட்டது.

கோவை மாவட்டம் மற்றும் சுற்றுவட்டார மாவட்டங்களில் இருந்தும், வெளி மாநிலங்களில் இருந்தும் மக்கள் வந்து தங்களது முன்னோர்களுக்கு திதி கொடுத்து வழிபட்டனர்.

நொய்யல் ஆற்றில் நீர் இல்லாததால், பேரூர் பேரூராட்சி சார்பில் ஆங்காங்கே தற்காலிக குழாய்கள் அமைக்கப்பட்டு தண்ணீர் வழங்கப்பட்டது.

மேலும், கூட்டத்தை கட்டுப்படுத்த போலீஸார் ஆங்காங்கே பாதுகாப்புப் பணியில் ஈடுபட்டனர்.

வரதட்சணை: வருமான வரித் துறை அலுவலர் மீது மனைவி புகார்

கோவை, ஆக.16: வரதட்சணை கேட்டு கொடுமைப்படுத்துவதாகவருமானவரித் துறை அலுவலர் மீது அவரது மனைவி புகார் தெரிவித்துள்ளார்.

கோவை வடமதுரை கவுண்டன்புதூர் பகுதியைச் சேர்ந்தவர் கிருஷ்ணதேவன் (33), வருமான வரித் துறை அலுவலர். இவரது மனைவி கீர்த்தனா (30), தனியார் நிறுவன மேலாளர். இவர்களுக்கு 6 வயதில் பெண் குழந்தை உள்ளது. இந்நிலையில், கீர்த்தனாவிடம் வரதட்சணை கேட்டு கிருஷ்ணதேவன் தொடர்ந்து கொடுமைப்படுத்தி வந்ததாகக் கூறப்படுகிறது.

இது குறித்து கோவை கிழக்கு அனைத்து மகளிர் காவல் நிலையத்தில் கீர்த்தனா கடந்த திங்கள்கிழமை புகார் அளித்தார்.

அதில், தன்னிடம் கிருஷ்ணதேவன் பணம், நகையை வரதட்சணையாக கேட்டதாகவும், தர மறுத்ததால் தொடர்ந்து கொடுமைப்படுத்துவதாகவும் கூறியுள்ளார். மேலும், தனது கணவர் வேறு ஒரு பெண்ணை இரண்டாவது திருமணம் செய்து கொண்டதாகவும், தன்னுடன் வாழமாட்டேன் எனக் கூறி விவகாரத்து கேட்டு மனு தாக்கல் செய்துள்ளதால், அவர் மீது நடவடிக்கை எடுக்க வேண்டும் எனவும் தெரிவித்துள்ளார்.

இந்தப் புகாரின்பேரில் வழக்குப் பதிவு செய்த போலீஸார் விசாரணை நடத்தி வருகின்றனர்.

தமிழக முதல்வருக்கு மக்கள் குறித்து கவலை இல்லை

கோவை, ஆக.16: தமிழக முதல்வருக்கு மக்கள் குறித்து கவலை இல்லை என்று அதிமுக பொதுச் செயலாளரும், முன்னாள் முதல்வருமான எடப்பாடி கே.பழனிசாமி குற்றஞ்சாட்டியுள்ளார்.

இது குறித்து அவர் கோவை விமான நிலையத்தில் செய்தியாளர்களிடம் புதன்கிழமை கூறியதாவது: இந்தியா கூட்டணியில் அங்கம் வகிப்பதற்காக பெங்களூர் சென்ற முதல்வர் மு.க.ஸ்டாலின் தமிழகத்தைப் பற்றியும், விவசாயத்தைப் பற்றியும் கவலைப்படாமல் இருக்கிறார். மாநிலத்தின் பிரச்னை என்று வந்தபோது எங்களுடைய கோரிக்கையை நிறைவேற்றினால்தான் கூட்டணியில் அங்கம் வகிப்பேன் என்று தில்லி முதல்வர் அரவிந்த் கேஜரிவால் கூறினார்.

அதுபோல, காவிரி தீர்ப்பின்படி தண்ணீரை முழுமையாக திறந்துவிட்டால் தான் கூட்டத்தில் கலந்துகொள்வேன் என்று முதல்வர் மு.க.ஸ்டாலின் சொல்லி இருக்க வேண்டும். முதல்வருக்கு மக்களைப் பற்றி கவலை இல்லை, ஆட்சி அதிகாரம் மட்டுமே முக்கியமாக உள்ளது. நீட் தேர்வை அறிமுகப்படுத்தியது திமுக அங்கம் வகித்த காங்கிரஸ் அரசு தான். அதற்கு எதிராக போராட்டம் நடத்துவதும் திமுக தான். நீட் தேர்வுக்கு எதிராக சட்டப் பேரவையில் முதலில் தீர்மானம் நிறைவேற்றியது அதிமுக. அதிமுக ஆட்சியில் நீட் தேர்வுக்கு பயிற்சி கொடுக்கப்பட்டது.

இந்த ஆட்சியில் அதுவும் கைவிடப்பட்டுள்ளது. அதிமுக உள் இட ஒதுக்கீடு கொண்டு வந்ததால் இந்த ஆண்டு 606 பேர் மருத்துவப் படிப்புக்கு தேர்வாகியுள்ளனர். திமுகவின் 27 மாத கால ஆட்சியில் 2,73,000 கோடி கடன் வாங்கியது தான் மிச்சம். கடன் வாங்கியதில் முதல் மாநிலம் தமிழ்நாடு. மதுரையில் வரும் 20 ஆம் தேதி பொன்விழா எழுச்சி மாநாடு பிரம்மாண்டமாக நடைபெறவுள்ளது என்றார்.

சூலூர் ஈஸ்வரன் கோயிலில் ஆடி அமாவாசை சிறப்பு வழிபாடு

சூலூர், ஆக. 16: ஆடி அமாவாசையையொட்டி, சூலூர் அருகேயுள்ள தையல்நாயகி உடனமர் வைத்தீஸ்வரன் கோயிலில் சிறப்பு வழிபாடு நடைபெற்றது.

இக்கோயிலில் ஆடி அமாவாசையையொட்டி தையல்நாயகி உடனமர் வைத்தீஸ்வரன் கோயிலில் முன்னோர்களுக்கு திதி கொடுப்பது வழக்கம். பேரூருக்கு அடுத்து சிறப்பு பெற்ற சிவன் கோயிலாக திகழும் இக்கோயிலில் முன்னோர்களுக்கு பொதுமக்கள் புதன்கிழமை திதி கொடுத்து வழிபாடு நடத்தினர்.

இதில், காலை 6 மணி முதல் பகல் 12 மணி வரை திதி கொடுப்பதற்கான சிறப்பு பூஜைகள் நடைபெற்றன. மேலும், அருகம் புல், எள் பிண்டம் ஆகியவற்றை வைத்து சிறப்பு பூஜைகள் செய்து, இங்குள்ள பெரிய குளத்தில் முன்னோர்களை வேண்டி பொதுமக்கள் தர்ப்பணம் அளித்தனர்.

பள்ளி நேரத்தில் சேலை வாங்கிய அரசுப் பள்ளி ஆசிரியைகள்

பொள்ளாச்சி, ஆக.16: பள்ளி செயல்படும் நேரத்தில் அரசுப் பள்ளி ஆசிரியைகள் சேலை வாங்கும் விடியோ காட்சிகள் வைரலாகி வருகின்றன.

கிணத்துக்கடவு அரசு மேல்நிலைப் பள்ளியில் அப்பகுதியைச் சுற்றியுள்ள மாணவர்கள் பயின்று வருகின்றனர். இப்பள்ளியில் 50-க்கும் மேற்பட்ட ஆசிரியர்கள் பணிபுரிந்து வருகின்றனர்.

இந்நிலையில், பள்ளியின் வேலை நேரத்தின்போது ஆசிரியைகள் வியாபாரியிடம் சேலை வாங்குவது போன்ற காணொலி சமூக வலைதளங்களில் பரவி வருகிறது. பாடம் கற்பிக்க வேண்டிய நேரத்தில் சேலை வாங்கும் செயலுக்கு பொதுமக்கள் கண்டனம் தெரிவித்து வருகின்றனர்.

இது குறித்து பள்ளி நிர்வாகம் கூறுகையில், பள்ளிக்கு சுற்றுச்சுவர் இல்லாததால் வெளி ஆட்கள் உள்ளே வந்து விடுகின்றனர். அதுபோல, சேலை வியாபாரியும் வந்துவிட்டார். சேலை வியாபாரியையும், ஆசிரியைகளையும் எச்சரித்துள்ளோம் என்றனர்.

பிரிவினை தின நினைவு சொற்பொழிவு

கொங்குநாடு கல்லூரியில் நடைபெற்ற சொற்பொழிவு நிகழ்ச்சியில் பங்கேற்ற ராஜேஷ் கோவிந்தராஜுலுவை வரவேற்கிறார் கல்லூரியின் செயலரும் இயக்குநருமான சி.ஏ.வாசுகி.

கோவை, ஆக.16: கோவை கொங்குநாடு கலை, அறிவியல் கல்லூரியில் பிரிவினை தின நினைவு நாள் சிறப்பு சொற்பொழிவு அண்மையில் நடைபெற்றது.

மத்திய அரசின் பண்பாட்டு அமைச்சகம், கலைகளுக்கான இந்திரா காந்தி தேசிய மையத்துடன் இணைந்து ஆகஸ்ட் 11, 12, 14 ஆம் தேதிகளில் இந்த சொற்பொழிவு நடைபெற்றது.

11 ஆம் தேதி நடைபெற்ற நிகழ்ச்சியில் பாரதியார் பல்கலைக்கழக செனட் உறுப்பினர் ஆதலையூர் சூரியகுமார் பங்கேற்றார்.

12 ஆம் தேதி நடைபெற்ற நிகழ்ச்சியில் ராஜேஷ் கோவிந்தராஜுலுவும், 14 ஆம் தேதி நடைபெற்ற நிகழ்ச்சியில் மேகாலயா, அருணாசல பிரதேச முன்னாள் ஆளுநர் வி.சண்முகநாதன், ஓய்வுபெற்ற கடற்படை அதிகாரி என்.கே.ராமன் ஆகியோர் பங்கேற்றுப் பேசினர்.

கல்லூரியின் செயலரும், இயக்குநருமான சி.ஏ.வாசுகி, கல்லூரி மேலாண்மைக் குழுவின் பொருளாளர் ஓ.என்.பரமசிவன் ஆகியோர் தலைமை வகித்தனர். முதல்வர் லட்சுமணசாமி முன்னிலை வகித்தார். இதில், கல்லூரி பேராசிரியர்கள், மாணவ-மாணவிகள் பலர் பங்கேற்றனர்.

கோவையில் ஆகஸ்ட் 19, 20 இல் ஸ்டார்ட் அப் திருவிழா

ஆட்சியர் தகவல்

கோவை, ஆக. 16: கோவை கொடிசியா வளாகத்தில் 'ஸ்டார்ட் அப் திருவிழா' ஆகஸ்ட் 19, 20 ஆம் தேதிகளில் நடைபெறவுள்ளதாகத் தெரிவிக்கப்பட்டுள்ளது.

இது தொடர்பாக, மாவட்ட ஆட்சியர் கிராந்திகுமார் பாடி செய்தியாளர்களிடம் கூறியதாவது:

புதுத்தொழில் எனப்படும் 'ஸ்டார்ட் அப்' திட்டத்தில் உலக அளவில் தமிழ்நாட்டை முன்னோடி மாநிலமாக மாற்றும் பொருட்டு, மாநில அரசின் புத்தொழில் மற்றும் புத்தாக்க இயக்கம் சார்பில் ஸ்டார்ட் அப் திருவிழா கோவை கொடிசியா வளாகத்தில் ஆகஸ்ட் 19, 20 ஆம் தேதிகள் நடைபெறவுள்ளது.

இந்நிகழ்ச்சியில், முதல்வர் மு.க.ஸ்டாலின் காணொலிக் காட்சி மூலம் பங்கேற்று உரையாற்ற உள்ளார். வீட்டு வசதி, மதுவிலக்கு ஆயத்தீர்வைத் துறை அமைச்சர் சு.முத்துசாமி, குறு சிறு மற்றும் நடுத்தரத் தொழில் நிறுவனங்கள் துறை அமைச்சர் தா.மோ.அன்பரசன், தொழில் துறை அமைச்சர் டி.ஆர்.பி.ராஜா மற்றும் அரசு உயர் அதிகாரிகள் கலந்து கொண்டு, தொழில் முனைவுக்கான அரசின் பல்வேறு திட்டங்களை தொடங்கிவைத்து, அதுகுறித்து விளக்கமளிக்க உள்ளனர் என்றார்.

இது தொடர்பாக, புத்தொழில் மற்றும் புத்தாக்க இயக்கக இயக்குநர் சிவராஜா ராமநாதன் செய்தியாளர்களிடம் கூறியதாவது: தமிழ்நாடு அரசின் புத்தொழில் மற்றும் புத்தாக்க இயக்கமானது 'ஸ்டார்ட் அப் டி.என்' என அழைக்கப்படுகிறது. ஸ்டார்ட் அப் நிறுவனமானது, தொழில்துறையில் அடுத்த தலைமுறைக்கான வளர்ச்சி ஆகும். புதிய சிந்தனைகள், புதிய தொழில்நுட்பங்களை உருவாக்கி செயல்படுத்துவது இந்தத் திட்டத்தின் நோக்கமாகும்.

கோவை கொடிசியாவில் நடைபெற உள்ள 'ஸ்டார்ட் அப்' திருவிழாவில் 450-க்கும் மேற்பட்ட கண்காட்சி அரங்குகள் அமைக்கப்பட உள்ளன.

தமிழகம் முழுவதும் உள்ள புத்தொழில் நிறுவனங்கள், அவர்களின் தயாரிப்புகளைக் காட்சிப்படுத்த உள்ளனர். மேலும், 'மாபெரும் தொழில் கனவு' என்ற பெயரில் கருத்தரங்கம், 50-க்கும் மேற்பட்ட வல்லுநர்களின் உரைகள் மற்றும் கலந்துரையாடல் உள்பட பல்வேறு நிகழ்ச்சிகள் நடைபெற உள்ளன.

இதில், தொழில் முனைவோர், மாணவ, மாணவிகள் பங்கேற்று பயனடையலாம் என்றார்.

இந்துஸ்தான் கல்லூரியில் ரோபோடிக்ஸ் கண்காட்சி

கோவை இந்துஸ்தான் கலை, அறிவியல் கல்லூரியில் நடைபெற்ற ரோபோடிக்ஸ் கண்காட்சியை திறந்துவைத்து பார்வையிடுகிறார் மாநகராட்சி ஆணையர் மு.பிரதாப்.

கோவை, ஆக. 16: கோவை இந்துஸ்தான் கலை, அறிவியல் கல்லூரியில் 'ஹெலோபோட்ஸ் 23' என்ற பெயரில் ரோபோடிக்ஸ் கண்காட்சி தொடங்கியுள்ளது.

இன்கர் ரோபோடிக்ஸ் நிறுவனத்துடன் கல்லூரி நிர்வாகம் இணைந்து நடத்தும் இந்த கண்காட்சியை மாநகராட்சி ஆணையர் மு.பிரதாப் செவ்வாய்க்கிழமை தொடங்கிவைத்தார்.

இந்த கண்காட்சியில், மனித உருவ ரோபோக்கள், செயற்கை நுண்ணறிவு, அக்மென்டட் ரியாலிட்டி, விர்சுவல் ரியாலிட்டி, 3 டி பிரிண்டர்கள், டிரோன், ஐஓடி தொழில்நுட்பங்கள், இயந்திரங்கள் இடம்பெற்றுள்ளன.

தொடக்க விழாவில், இந்துஸ்தான் கல்வி அறக்கட்டளையின் தலைவர் சரஸ்வதி, ரோபோடிக்ஸ் நிறுவனத்தின் நிர்வாக இயக்குநர் ராகுல் பி.பாலசந்திரன் உள்ளிட்டோர் பங்கேற்றனர். இந்த கண்காட்சி ஆகஸ்ட் 31 ஆம் தேதி வரை நடைபெறவுள்ளது.

சர்வதேச தொழிலாளர் அமைப்பின் இந்தியக் குழு பிரதிநிதியாக கோவை உதவிப் பேராசிரியர் தேர்வு

காந்தியவேந்தன்.

கோவை, ஆக.16: சர்வதேச தொழிலாளர் அமைப்பின் (ஐ.எல்.ஓ.) இந்தியக் குழு பிரதிநிதியாக பாரதியார் பல்கலைக்கழக உதவிப் பேராசிரியர் எஸ்.காந்தியவேந்தன் தேர்வு செய்யப்பட்டுள்ளார்.

ஐக்கிய நாடுகள் அமைப்பின் துணை நிறுவனங்களில் ஒன்றாக சர்வதேச தொழிலாளர் அமைப்பு உள்ளது. இதன் தலைமையகம் ஜெனீவாவில் உள்ளது.

சுமார் 180-க்கும் மேற்பட்ட உலக நாடுகள் இதில் அங்கம் வகிக்கின்றன. உறுப்பு நாடுகளின் அரசுகள், தொழில் நிறுவனங்களின் உரிமையாளர்கள், தொழிலாளர்கள் ஆகியோரை ஒன்றிணைத்து, தொழிலாளர் தர நிர்ணயம், கொள்கைகள், திட்டங்களை உருவாக்குவது போன்றவை இந்த அமைப்பின் பணிகளாகும்.

உறுப்பு நாடுகள் தங்களின் தொழிலாளர் தொடர்பான புள்ளி விவரங்கள், கொள்கை முடிவுகளை ஐ.எல்.ஓ. அமைப்புக்கு தெரிவிப்பதற்காக ஒரு குழுவை நிர்ணயிக்கும். அந்த குழுவில் இடம் பெற உள்ளவர்களை மத்திய அரசு பரிந்துரைக்கும். அதில், தகுதியானவர்களை ஐ.எல்.ஓ. தேர்வு செய்து அறிவிக்கும். அதன்படி, தற்போது இந்தியாவுக்கான சுமார் 25 பிரதிநிதிகள் அடங்கிய சர்வதேச தொழிலாளர் அமைப்புக்கான குழுவை ஐ.எல்.ஓ. அறிவித்துள்ளது.

அதில், இந்திய மக்கள்தொகை கணக்கெடுப்பு ஆணையர் விவேக் ஜோஷி, மத்திய புள்ளியியல் துறை இயக்குநர் அருண்குமார் பிஸ்வாஸ், பாரதியார் பல்கலைக்கழக புள்ளியியல் துறை உதவிப் பேராசிரியர் எஸ். காந்தியவேந்தன் ஆகிய மூவரின் தலைமையில் சுமார் 25 பிரதிநிதிகள் இடம்பெற்றுள்ளனர்.

தொழிலாளர்கள் தொடர்பான மத்திய, மாநில அரசுகளின் மசோதாக்களை சர்வதேச தொழிலாளர் அமைப்புக்கு பரிந்துரைப்பது, அரசு, தனியார் நிறுவன தொழிலாளர்களின் குறைகளை கேட்பது, முடிவெடுப்பது போன்றவற்றை மேற்கொள்ள குழுவின் இந்த முதல் மூன்று பேருக்கே அதிகாரம் இருப்பதாக காந்தியவேந்தன் கூறியுள்ளார்.

ஐ.எல்.ஓ. பிரதிநிதியாக தேர்வாகி இருக்கும் உதவிப் பேராசிரியர் காந்தியவேந்தன், நெதர்லாந்தில் உள்ள சர்வதேச புள்ளியியல் நிறுவனத்தின் இந்தியாவுக்கான ஒருங்கிணைப்பாளராகவும் இருந்து வருகிறார் என்பது குறிப்பிடத்தக்கது.

வால்பாறையில் சிறுத்தை பூனை சடலம்

வால்பாறை, ஆக.16: வால்பாறையில் உள்ள தேயிலைத் தோட்டத்தில் இறந்துகிடந்த சிறுத்தை பூனையின் சடலத்தை வனத் துறையினர் மீட்டனர்.

வால்பாறையை அடுத்த கருமலை எஸ்டேட் 10 நம்பர் தேயிலைத் தோட்டத்துக்கு தொழிலாளர்கள் பணிக்கு புதன்கிழமை சென்றனர். அப்போது, அப்பகுதியில் சிறுத்தை பூனை இறந்துகிடப்பதை பார்த்த தொழிலாளர்கள் தேயிலைத் தோட்ட அதிகாரிகளுக்கு தகவல் தெரிவித்தனர்.

தகவலறிந்து வந்த வனத் துறையினர், சுமார் 1 வயதுடைய சிறுத்தை பூனையின் சடலத்தை புதைப்பதற்காக எடுத்துச் சென்றனர்.

இளைஞர் கொலை: நண்பர்கள் கைது

பொள்ளாச்சி, ஆக.16: பொள்ளாச்சி அருகே இளைஞரை கொலை செய்து புதைத்த சம்பவத்தில் அவரது நண்பர்களை போலீஸார் கைது செய்தனர்.

பொள்ளாச்சி நேதாஜி சாலையைச் சேர்ந்தவர் அருண் கார்த்திக் (25). இவர் ஆகஸ்ட் 10-ஆம் தேதி வீட்டைவிட்டு வெளியே சென்றவர் மீண்டும் வீடு திரும்பவில்லையாம். இது குறித்து பொள்ளாச்சி மேற்கு காவல் நிலையத்தில் அவரது பெற்றோர் புகார் அளித்தனர்.

வழக்குப் பதிவு செய்த போலீஸார், சந்தேகத்தின்பேரில் அவரது நண்பர்களான சந்திராபுரத்தைச் சேர்ந்த சூர்யபிரகாஷ், அரவிந்த் ஆகிய இருவரையும் பிடித்து விசாரணை நடத்தினர். இதில், எதுவும் தெரியாது என அவர்கள் கூறியுள்ளனர். இதையடுத்து, அருண் கார்த்திக்கின் கைப்பேசி சிக்னல் கடைசியாக சந்திராபுரம் பகுதியில் இருந்ததை போலீஸார் உறுதி செய்தனர்.

பின்னர் நண்பர்கள் இருவரிடமும் தொடர்ந்து விசாரணை நடத்தினர். விசாரணையில், அருண்கார்த்திக் மற்றும் சூர்யபிரகாஷ், அரவிந்த ஆகிய மூவர் மீதும் காவல் நிலையங்களில் பல்வேறு வழக்குகள் நிலுவையில் உள்ளதும், பணம் கொடுக்கல் வாங்கல் பிரச்னையில் தகராறு ஏற்பட்டு அருண் கார்த்திக்கை இருவரும் சேர்ந்து கொலை செய்ததும் தெரியவந்தது.

இதையடுத்து, உயிரிழந்த அருண் கார்த்திக்கின் சடலத்தை சந்திராபுரம் பகுதியில் செயல்பட்டு வரும் கல்குவாரிக்கு அருகே கொட்டப்பட்டுள்ள கழிவுகளில் புதைத்ததும் தெரியவந்தது.

இருவரையும் கைது செய்த போலீஸார், அவர்களிடம் தொடர்ந்து விசாராணை நடத்தி வருகின்றனர்.

அழுகிய நிலையில் தொழிலாளி சடலம் மீட்பு

கோவை, ஆக.16: கோவை அருகே அழுகிய நிலையில் தொழிலாளியின் சடலம் மீட்கப்பட்ட சம்பவம் தொடர்பாக போலீஸார் விசாரணை நடத்தி வருகின்றனர்.

கோவை தெலுங்குபாளையம் புதூர் பகுதியைச் சேர்ந்தவர் மாணிக்கம் (55), கூலித் தொழிலாளி. இவர் மனைவி, குழந்தைகளைப் பிரிந்து தனியே வசித்து வந்துள்ளார். கடந்த 5 நாட்களுக்கு முன்பு வேலைக்குச் சென்றுவிட்டு வீடு திரும்பியவர், அதன்பின்னர் வேலைக்குச் செல்லவில்லை எனக் கூறப்படுகிறது. இந்நிலையில், அவரது வீட்டில் இருந்து துர்நாற்றம் வீசுவதாக அப்பகுதியைச் சேர்ந்த பொதுமக்கள் செல்வபுரம் காவல் நிலையத்துக்கு செவ்வாய்க்கிழமை தகவல் தெரிவித்துள்ளனர். சம்பவ இடத்துக்கு வந்த போலீஸார், வீட்டுக்குள்ளே சென்று பார்த்தபோது மாணிக்கம் இறந்து கிடந்தது தெரிய வந்தது.

சடலம் அழுகிய நிலையில் இருந்ததால், இறந்து சில நாட்கள் ஆகியிருக்கலாம் எனக் கூறப்படுகிறது. சம்பவம் தொடர்பாக வழக்குப் பதிவு செய்த போலீஸார், அவர் தற்கொலை செய்து கொண்டாரா அல்லது உடல்நிலை பாதித்து உயிரிழந்தாரா என்பது குறித்து விசாரணை நடத்தி வருகின்றனர்.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR [SRI LAKSHMI SARASWATHI SPINTEX LIMITED] OPERATING IN [MANUFACTURER AND EXPORTER OF COTTON, YARN AND GREY FABRIC] AT [Tirupur District]

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN / CIN / LLP No.	M/s.SRI LAKSHMI SARASWATHI SPINTEX LIMITED PAN:AAPCS1918R/ CIN:U17120TN2010PLC078474
2	Address of the registered office	No.9, [Old No.8], Crescent Road, Shenoy Nagar, Chennai – 600 030.
3	URL of website	NIL
4	Details of place where majority of fixed assets are located	Plot measuring (1acre and 80 cents) in Plot no:10 of Nethaji Apparel Park comprising SF No:563/564 Eettiveerampalayam Village, Tiruppur - 641 666
5	Installed capacity of main products / services	The Company's major revenue is from sale of yarn, fabric and readymade garments.
6	Quantity and value of main products / services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the FY 2018-2019 is Rs.85,73,86,101/- [Now CD is in-operative]
7	Number of employees / workmen	Not Known [Now CD is in-operative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of RP: CA Mahalingam Suresh Kumar M/s. SPP Insolvency Professional LLP, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045 Ph.No : 73730 52341 / 94888 10404 [e-mail to : msureshkumar@icai.org / slssl.cirp@gmail.com]
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	08th September, 2023
11	Date of issue of provisional list of prospective resolution applicants	13th September, 2023
12	Last date for submission of objections to provisional list	18th September, 2023
13	Process email id to submit EOI	msureshkumar@icai.org / slssl.cirp@gmail.com

Place : Coimbatore
Date : 16.08.2023

(CA. Mahalingam Suresh Kumar)
Name and Signature of Resolution Professional
Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217

Residents hit as e-seva centre in Semmencheri goes offline

Forced to travel 5 km to Sholinganallur to avail schemes say residents

MOHAN @Chennai

AFTER the closure of the e-seva centre a month and a half ago, residents of Semmencheri are forced to travel five km, to Sholinganallur, to avail of government schemes.

Kousalya had to take a day off from work and her son had to take leave from school to travel to Sholinganallur to make changes in his Aadhaar card. The closure of the sole e-seva centre in Semmencheri is forcing many like Kousalya to travel to Sholinganallur.

Perumbakkam and Semmencheri tenements together house around 28,000 families, who were relocated from various parts of the city. A government e-seva centre was opened in 2021 in the office space of the Tamil Nadu Urban Habitat Development Board (TNUHDB) near Semmencheri Arch. The centre was catering to the needs of Perumbakkam and Semmencheri residents.

The residents allege that the centre was closed without any notice. Mercy, a resident of Semmencheri told *TNIE*, "Earlier people had to travel to Sholinganallur to avail of the services. After repeated requests, a centre with a single counter was opened in Semmencheri in 2021. But now with the closure of this centre, everyone is forced to travel to Sholinganallur."

Residents allege the centre was closed without any notice and even the helpline number is not working | MONISH LINUS

When *TNIE* visited the spot, the centre was closed. Residents said even the helpline number was not reachable.

Kousalya, an inhabitant of Kotturpuram was relocated to Perumbakkam in 2007. "Even for minor services we have to go to Sholinganallur centre, where appointments are token based. Every day only 25 - 30 tokens are provided. To get the token we have to be present at Sholinganallur centre by 7 am. This particular centre caters to residents of Sholinganallur, Semmencheri and Perumbakkam. They are very hostile towards residents from these two tenements. We need a fully operational e-seva centre with all services again in our area."

Residents of these tenements are from low-income groups like daily wage earners, so taking a day off means a cut in their income, according to social activist Vanessa Peter. She further added, "Within the city, many centres are idle most of the time. For densely populated areas like Semmencheri and Perumbakkam, a centre that provides access to all social security schemes need to be opened."

A Sholinganallur corporation official told *TNIE*, "We only provide land. The administration of e-seva centres does not come under us. I'm not aware of this problem. We will check and take this up with the concerned department." Officials from the Tamil Nadu e-governance agency were not available for comment.

Narikurava woman attacks rival bizwoman, held

EXPRESS NEWS SERVICE @Chennai

A tussle over the right to do business at a particular location among two women vendors turned ugly when a 23-year-old Narikurava woman vendor identified as Ashwini stabbed another woman in Mamallapuram on Tuesday night. Ashwini was later arrested.

The victim, identified as Nadhiya, was sent to a government hospital for treatment.

According to the police, Ashwini and Nadhiya, who sell beads, bangles and other items, were constantly fighting over the past few months. While Ashwini was a street vendor, Nadhiya has her shop.

On Tuesday night, a quarrel broke out between the two again, and in a fit of rage, Ashwini attacked Nadhiya with a knife. She was injured and rushed to a hospital. A police complaint was lodged and Ashwini was arrested under charges of attempt to murder. She was later remanded in judicial custody.

Ashwini

This is not the first time Ashwini has made headlines. In 2021, Ashwini was refused annadhanam served at a local temple because she was a Narikurava. After the video of the incident went viral, Chief Minister MK Stalin visited her house.

Later, HR&CE Minister PK Sekarbabu ate food with Ashwini at the same temple.

'Explain why transpersons not issued pattas'

EXPRESS NEWS SERVICE @Chennai

THE Madras High Court on Wednesday rapped the civic body chief of Cuddalore for opposing issuance of house patta to transgender persons.

A perusal of representation he submitted to the district collector reveals he is developing hatred towards transgenders and it is 'unconstitutional' and the representation itself is 'directly in violation of Article 19 (1) (d) of the Constitution', Justice SM Subramaniam said. The observations were made when a petition filed by Nainarkuppam village panchayat president ND Mohan, seeking orders to cancel the patta issued to transgenders, came up for hearing. Directing him to file an affidavit to explain under what authority of law he had sent the representation to the collector, the judge posted the matter to August 21.

2,381 teachers to undergo kindergarten training

EXPRESS NEWS SERVICE @Chennai

THE State Council of Educational Research and Training (SCERT) will conduct training programmes for special teachers employed in 2,381 government kindergarten schools across the state. Officials said the training programme is based on an instruction from the Samagra Shiksha Abhiyan director. "It will improve the quality of education for kindergarten students and help them develop reading and writing skills at an early age. The SCERT, along with experts, has prepared teaching and learning materials which would be useful for the students. The teachers will also be trained to create these materials," they added.

Learning

SCERT, along with experts, has prepared teaching and learning materials which would be useful for the students

The training will be organised in two levels. First, the lecturers in the District Institute of Education and Training (DIET) and cluster resource coordinators will be trained. They, in turn, will go across the districts and conduct training. One teacher per school is employed for handling LKG and UKG classes across the state with Salem district having the highest of 153 teachers.

LKG and UKG classes were introduced in government schools in 2019 to improve enrolment in Class 1. The government's decision to close kindergarten schools last year was revoked due to a backlash from educationalists and parents. More than 40,000 students have been enrolled in kindergartens across the state.

EXPRESS READ

Man drowns in Marina

Chennai: An unidentified man drowned in the Marina on Tuesday afternoon. The man who standing in knee-deep water was pulled in by a giant wave, said the police. Police personnel saw the incident and rushed in to help. They pulled him out and tried to resuscitate him but without luck. He was rushed to a nearby hospital, where he was declared dead. A probe is on. ENS

Power cut tomorrow

Chennai: To facilitate maintenance work, power supply will be suspended in parts of Chennai from 9 am to 2 pm on August 18, and it will be restored earlier if the work is completed. Here are the details: PORUR: CHEMBARAMBAKKAM Meppur,Bangalore Trunk road, Agarammel, Nazarathpet, Thirumazhisai, Malayambakkam and surrounding areas. ENS

'Expedite SWD work'

Chennai: The Corporation on Wednesday held a consultation meeting to review monsoon preparedness. It was chaired by Corporation Commissioner J Radhakrishnan. He instructed the officials to expedite stormwater drain works and barricade areas when work is being undertaken. "Health department should be ready to hold fever camps and ensure adequate medicine stock," he added. ENS

10-yr-old on bicycle run over by bus

EXPRESS NEWS SERVICE @Chennai

THREE people were killed in two separate accidents in the city on Tuesday.

In the first incident, a 10-year-old boy died after a government bus allegedly hit his bicycle while he was trying to cross the road near Kalpakkam in the Chengalpattu district on Tuesday.

The victim identified as Shravan, a Class IV student, was returning home after attending the Independence Day celebrations at his school. While he was attempting to cross the road, a government bus headed to Kalpakkam from Chennai hit him. Shravan died on the spot. Kalpakkam police recovered his body and sent it for postmortem. The bus driver was arrested.

One killed, 6 injured

Tiruchy: A 50-year-old man was killed and six others were injured after the car they were travelling in overturned following a collision with a bus in Samayapuram.

In another incident, two men were killed after their motorbike rammed a parked lorry near Guduvanchery on Tuesday night.

Guduvanchery Traffic Investigation Wing (TIW) police said Rajkumar (27) was riding the bike and Vinoth (26) was riding pillion. Both hail from the Theni district and work as engineers at Thoraipakkam. On Tuesday night, they were returning to Chennai from Ooty. When they were on the GST Road near Guduvanchery, the bike allegedly rammed a parked lorry. They suffered grievous injuries and were rushed to a hospital, where they succumbed on Wednesday.

Union Bank of India
ANNA NAGAR BRANCH,
AG-3, Shanthi Colony Main Road, Anna Nagar, Chennai-600 040. Ph:044-23460704/ 0705, Email:ubin0553069@unionbankofindia.bank
Annanagar 1 Branch (553069)

Appendix IV - POSSESSION NOTICE [RULE 8(1)] (For Immovable property)

Whereas, the undersigned being the authorised officer of **Union Bank of India, Shanti Colony Annanagar, AG 3 BLOCK,4TH AVENUE, ANNANAGAR** under the Securitisation and Reconstruction of Financial Assets and Enforcement Security Interest (Second) Act, 2002 (Act No. 54 of 2002)and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated **10-05-2023** calling upon the borrower **1. M/s. Sreevari Agencies, 2. Mr. K.S.Badrinathan S/o K.Surendra Chetty, 3.Mr. K.Surendra Chetty S/o Late K.Seshaiah Chetty, 4.Mrs. K.S.Hemalatha W/o K.Surendra Chetty** to repay the amount mentioned in the notice being **Rs. 53,41,528.00 (Rupees Fifty Three Lacs Forty One Thousand Five Hundred and Twenty Eight Rupees Only)** within **60 days** from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 8 of the said rules on this **16TH day of August year 2023.**

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **Union Bank of India, Shanti Colony Annanagar** for an amount **Rs.53,41,528.00 and interest thereon.**

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available to the borrower to redeem the secured assets.

DESCRIPTION OF IMMOVABLE PROPERTY

Property 1: Immovable property of Residential Building at TS.No.52 Part,S.No.143/1 part,137/2 part, plot No:53 part, Vivekananda Street, Arumbakkam, within the registration Sub-District Arumbakkam and District Chennai, Tamil Nadu 600106, in the name of Mr.Surendra Chetty, and Mrs.K.S.Hemalatha total plot area of 984 Sq.Ft Bounded : On the North by: Northern portion of Plot No:53, On the South by: 30'wide road& Private Land, On the East by : Vivekananda Street, On the West by : TS No.45/part and 42/1 belonging to R.Siundaravadivelu. **Property 2:** Immovable property of land and residential building at New No.391, old No.240/2,T.S.No37/3 part, Block No-27, Aminjikarai, Egmore -Nungambakkam, Chennai, Tamil Nadu 600029, owned by Mr.K.Surendra Chetty, *total plot area of 833 Sq.Ft* **Bounded :** On the North by: Land Belonging to V.Santhi, On the South by: Viswanatha Mudaliar and Lakshmi Ammal's House, On the East by : Corporation School Compound wall, On the West by : Land Belonging to K.Balasubramanian. Together with Right of way in 10' passage leading Poonamalle High Road as mentioned in sale deed dated 31.10.1969 in favour of Mrs. Lakshmi Narayanammal. Within the Sub-Registration District of Anna Nagar and the Registration district of Chennai.

Date : 16.08.2023, Place : Chennai Authorised Officer, UNION BANK OF INDIA

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR [SRI LAKSHMI SARASWATHI SPINTEX LIMITED] OPERATING IN [MANUFACTURER AND EXPORTER OF COTTON, YARN AND GREY FABRIC] AT [Tirupur District]
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN / CIN / LLP No.	**M/s.SRI LAKSHMI SARASWATHI SPINTEX LIMITED** PAN:AAPCS1918R/ CIN:U17120TN2010PLC078474
2	Address of the registered office	No.9, [Old No.8], Crescent Road, Shenoy Nagar, Chennai – 600 030.
3	URL of website	NIL
4	Details of place where majority of fixed assets are located	Plot measuring (1acre and 80 cents) in Plot no:10 of Nethaji Apparel Park comprising SF No:563/564 Eettiveerampalayam Village, Tiruppur - 641 666
5	Installed capacity of main products / services	The Company's major revenue is from sale of yarn, fabric and readymade garments.
6	Quantity and value of main products / services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the FY 2018-2019 is Rs.85,73,86,101/- [Now CD is in-operative]
7	Number of employees / workmen	Not Known [Now CD is in-operative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of RP: CA Mahalingam Suresh Kumar M/s. SPP Insolvency Professional LLP., No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045 Ph.No : 73730 52341 / 94888 10404 [e-mail to : msureshkumar@icai.org / slssl.cirp@gmail.com]
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	08th September, 2023
11	Date of issue of provisional list of prospective resolution applicants	13th September, 2023
12	Last date for submission of objections to provisional list	18th September, 2023
13	Process email id to submit EOI	msureshkumar@icai.org / slssl.cirp@gmail.com

Place : Coimbatore
Date : 16.08.2023
(CA. Mahalingam Suresh Kumar)
Name and Signature of Resolution Professional
Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
(PORTS WING)
1, Transport Bhawan, Parliament Street, New Delhi - 110001.

SHORT ADVERTISEMENT FOR FILLING UP VACANCY IN ADJUDICATORY BOARD

Applications are invited for filling up the post of Presiding Officer (one) for the Adjudicatory Board for Major Ports constituted under The Major Port Authorities Act, 2021. Retired Judges of the Supreme Court of India / Retired Chief Justices of any High Court of India are eligible for the post of Presiding Officer. Detailed Advertisement may be seen on the website of the Ministry **(https://shipmin.gov.in)**.

Last date of receipt of applications through proper channel is **09.09.2023 till 05:30 PM**. Corrigendum / Addendum, if any, in this regard would be published only on MoPSW's Website.

CBC 37201/11/0009/2324

QuoteExpress TRY TO LEAVE THE EARTH A BETTER PLACE THAN WHEN YOU ARRIVED › SIDNEY SHELDON

ICMR - NATIONAL INSTITUTE OF TRADITIONAL MEDICINE
Nehru Nagar, National Highway No. 4, BELAGAVI - 590 010. Tel: 0831- 2475477.

WALK-IN INTERVIEW

Eligible candidates are invited for the Walk-in interview for the following temporary post under the **Mega TB Elimination Project** to be conducted at District TB Control Office, DHO Campus, SP office Road, Near Jayadeva Hospital, Kalaburagi - 585105 on **31st August 2023 from 9:30 AM onwards.**

Sr. No.	Post Name	No. of Vacancies	Posting at
1.	Lab Technician / X-ray Technician	02 (UR)	Kalburgi District

For detailed advertisement please visit the **https://icmrnitm.res.in/careers** and **www.icmr.nic.in** websites.

Date : **08.08.2023**
Place: **Belagavi**
Sd/-
Director

BEFORE THE HON'BLE DEBTS RECOVERY TRIBUNAL-III AT CHENNAI
T. A. NO. 1284 Of 2023

STATE BANK OF INDIA, SME, Adyar Branch, No. 5,1st Cross Street, (2nd Floor) Kasturba Nagar, Adyar, Chennai-600 020. Rep. by its Chief Manager
APPLICANT

Vs.

1) **M/s NTL Call Taxi Private Limited (PAN NO.AAEN0021E) Rep. by Managing Director G.Saravanan**, No. 11/2, Muthiyal Reddy Street, Alandur, Chennai 600 016.
2) **Mr.G.Saravanan (PAN NO. BDBPS1158L),** Rep. by Director of M/s NTL Call Taxi Private Limited S/o.Shri Chinnappa Reddy Ganapathy, No.143/65, West Coovam River, Chintaderipet, Chennai 600 002.
3) **Mr.D.Ramesh, (PAN NO.AHPR1060P),** Rep. Director of M/s NTL Call Taxi Private Limited, S/o Shri Durairaj, No.21/9, Syful Mul Street, Pudupet, Chennai 600 002.
4) **Mr.B.Dayanithi (PAN NO.AIZPD2720K)** Rep. by Director of M/s NTL Call Taxi Private Limited S/o. Shri Balakrishnan, No.5, Sadhasivam Street, Chintadaripet, Chennai-600 002.

DEFENDANTS

SUMMONS TO DEFENDANTS THROUGH SUBSITITUTED SERVICE

Whereas the above named Applicant has filed the above referred Original Application bearing **TA. No: 1284 OF 2023** in this Hon'ble Tribunal, for recovery of a sum of **Rs.1,33,12,099.00 (Rupees One Crore Thirty Three Lakhs Twelve Thousand and Ninety Nine only)** as on **16.2.2022** from the defendants. Whereas the Service of Summons could not be effected in the Ordinary manner upon the afore-side Defendants and substituted service has been by the ordered Hon'ble Tribunal, and hence this notice through Paper publication.

You the above named Defendants are therefore directed to appear before the Hon'ble Tribunal in Person or through a duly instructed Advocate and file Written Statement on or before **31.8.2023 AT 11.00 a.m.** and show cause as to why reliefs prayed for should not be granted.

Take Notice that in case of default, the aforesaid Original Application shall be heard and decided in your absence, in accordance to Law.

GIVEN UNDER MY HAND AND SEAL OF THE TRIBUNAL THIS 11th OF AUGUST 2023

Seal of the Tribunal
Sd/-
Signature of the Registrar

TAMIL NADU POLLUTION CONTROL BOARD

PUBLIC NOTICE

Whereas as per Ministry of Environment and Forests, Government of India, New Delhi, Environmental Impact Assessment Notification Number S.O.1533 dated 14.09.2006, Public Hearing at the site or in its close Proximity - District wise is to be carried out in the manner prescribed in Appendix IV of the said Notification for ascertaining concerns of local affected persons, for the projects covered in the schedule of the said Notification.

Whereas the Public Hearing at or in close proximity to the site has to be conducted by the State Pollution Control Board concerned in the specified manner as per paragraph 7(III) sub para (iii) & Appendix-IV of the said Notification.

Whereas, as required, Public Hearing is proposed to be conducted by Tamil Nadu Pollution Control Board for the following project on the date, time and venue as mentioned below.

Sl. No.	Name of the Project and Location	Date & Time of Public Hearing	Place of Public Hearing
1.	Common Bio-Medical Waste Treatment Facility at S.F.No.249/3, Keelakottai Group,Muthuvayal Village, Paramakudi Taluk, Ramanathapuram District	19.09.2023 at 10.30 AM	M/s. Sri Jeyamani Saraswathi Thirumana Mahal, Door No. 66/1A, Bogalur Village, Near JSK HP Petrol Pump, Sathirakudi, Paramakudi Taluk, Ramanathapuram District

In this connection, it is informed that the Draft Environmental Impact Assessment Report and summary of Environmental Impact Assessment Report in English and Tamil are made available for public reference at the following places.

1. O/o. District Collector, Ramanathapuram District, Ramanathapuram.
2. District Industries Centre, Ramanathapuram District, Ramanathapuram.
3. O/o. The Block Development Officer, Bogalur Panchayat Union, Bogalur, Ramanathapuram District.
4. The Village Panchayat Office, Keelambal Panchayat, Paramakudi Taluk, Ramanathapuram - 623527.
5. The Village Panchayat Office, Muthuvayal Village, Paramakudi Taluk, Ramanathapuram – 623527.
6. O/o. District Environmental Engineer, Tamil Nadu Pollution Control Board, 1/1984, Jothi Nagar, Sakkarakkottai Village, Collectorate Post, Ramanathapuram.
7. Tamil Nadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai – 32.
8. Regional Office, Ministry of Environment, Forest and Climate Change, Nungambakkam, Chennai - 600 034.

Suggestions, Views, Comments and Objection of the Public are invited within 30 days from the date of publication of this notice, by Tamil Nadu Pollution Control Board.

All persons including Bonafide Residents, Environmental Groups and others, located at the project site/sites of displacement/sites likely to be affected can participate in the Public Hearing and they can also make Oral/Written suggestions to District Environmental Engineer, Tamil Nadu Pollution Control Board, Ramanathapuram – 623 504 on the project.

DIPR / 945 / Display / 2023
Member Secretary
Tamil Nadu Pollution Control Board, Chennai.

Aadhar Housing Finance Ltd.
Corporate Office : 802, Natraj By Rustomjee, Western Express Highway, Sir M.V. Road, Andheri East, Mumbai - 400069, Maharashtra.
Chennai Branch : Shop No 11 & 11A , Old No 54 , Shop No 304 , 3rd Floor Challamall , Sir Thyagaraya Road T Nagar, Chennai -600017,(Tamilnadu). A.O : **Jawahar VB**, Mob : **9176422299.**

PROPERTY FOR SALE UNDER PROVISIONS OF SARFAESI ACT, 2002 THROUGH PRIVATE TREATY

Whereas the Authorised Officer, Aadhar Housing Finance Limited (AHFL) has taken the Possession u/s 13(4) of the **Securitisation & Reconstruction of Financial Assets and Enforcement of Security interest Act, 2002 (The SARFAESI Act, 2002)** of the properties ("the Secured Asset") given below. The Authorised Officer has received offer of Sale from some interested party against the above mentioned Secured Asset under the SARFAESI Act for recovery of the Secured Debt. Now, the Authorised Officer is hereby giving the Notice to Sale of the above said property through Private Treaty in terms of rule 8 and 9 of the Security Interest (Enforcement) Rules 2002. The Details of the Account are as follows:

Sl No.	Name of the Borrower / Co-Borrower	Demand Notice Date & Amount	Reserve Price (RP)	Total O/s Amount as on	Description of the Immovable property
1.	Loan Code. 19700002656 Chennai Branch) Govindaraj V (Borrower) Sheeba G (Co Borrower)	29-08-2019 ₹ 24,02,193.00	₹ 15,15,000.00 (Rupees Fifteen Lakhs Fifteen Thousand Only)	27-07-2023 ₹ 26,37,595.00	Sy No 22/2A,24/3A,24/5A & 32/1A, Plot No 30 Mother Terasa Garden Seemapuram Solapuram Ponneri, Thiruvallur, Chennai-601203, Tamil Nadu. Bounded : **East By :** Plot No: 25, **West By :** 24 ft. Road, **North By :** Plot No: 28 and 27 and **South By :** Vacant Land.

The Authorised Officer will hold auction for sale of the Secured Asset on **'As is where is Basis', 'As is what is basis' and 'Whatever is there is basis'**. AHFL is not responsible for any liabilities whatsoever pending upon the said property. The Authorised Officer reserves the right to accept or reject the offer without assigning any reason whatsoever and sale will be subject to confirmation by Secured Creditor. On the acceptance of offer of proposed buyer, he/she is required to deposit 25% of accepted price inclusive adjustment of Earnest Money Balance immediately and the balance amount shall be paid by the purchaser within 15 (fifteen) days from date of acceptance of Offer by the Secured Creditor. The proposed buyer is to note that in case of failure of payment of balance amount by him/her within the time specified, the amount already deposited shall stand forfeited and property will be resold accordingly. **This is 15 DAYS SALE NOTICE UNDER SARFAESI ACT, 2002 is hereby given to the public in general and in particular to the Borrower (s), Co-Borrower (s) and Guarantor (s) that the above described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Aadhar Housing Finance Limited (AHFL) Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" and to the amount due to Aadhar Housing Finance Ltd., in full before the date of sale, auction is liable to be stopped.**

The Date of Auction is fixed for 01-09-2023
Place : Chennai
Date : 17.08.2023
Authorised Officer
Aadhar Housing Finance Limited

All the news. In just a click.
Log to www.newindianexpress.com
THE NEW INDIAN EXPRESS
/thenewindianxpress
@newindianxpress
+The New Indian Express